

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
PATIALA HOUSE COURT - NEW DELHI DISTRICT - NEW DELHI**

O R D E R

In partial modification of this office earlier order bearing No.5700-5760/Bal & Filing/Judl/ Ptn. D&S/NDG/2023 dated 02.02.2023 and in exercise of powers vested to the undersigned *inter alia* under Section 10(3) of the Criminal Procedure Code, 1973 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges of New Delhi District to hear and dispose of fresh bail/urgent criminal applications and pending bail applications pertaining to the New Delhi District Sessions Division mentioned at column No. (2) w.e.f. 16.02.2023 to 28.02.2023 in accordance with law.

Name of the Judicial Officer (1)	Police Station & Investigating Agency (New Delhi District) (ROSTER-I) (2)	1 st Lok Judge (3)	2 nd Lok Judge (4)
Sh. Shubinder Malik, ASI-03	CHI, Convent, DMC, Central Enclave, GST Enforcement Directorate, FERA, DMIA, F.K. Punam, IGI Airport, IGI Metro & Delhi Cantt.	Sh. Sanjay Khanna/govt, ASI-02	Ms. Agneta Swami, ASI-07
Sh. Devender Kumar Jangla, ASI-05	Police Station & Investigating Agency (New Delhi District) (ROSTER-II) CAM Cell, Chandigarh Park, Indraprastha, Sector 14, Noida, Noida, Sector 14, Convent, Kirti Nagar, Vasant Kunj (West) and Vasant Vihar.	Sh. Sadhik Kumar Stroth, Spl. Judge (NDPS)	Sh. Farooq Kumar, ASI (SFTC)
Sh. Rajinder Singh, ASI-05	Police Station & Investigating Agency (New Delhi District) (ROSTER-III) Crime Branch (CIB), FFA, Convent Place, Tagore Park, Mandir Marg, Park Road, Parliament Street, Tikri Marg, North Avenue, South Avenue, Pragati Building Metro, Rajpur Chowk Metro and Cyber Police Station,	Sh. Harjot Singh Bhalla, ASI-04	Sh. Sadhik Kumar Stroth, Spl. Judge (NDPS)

28.02.2023, 16.02.2023 & 26.02.2023, w/effect/1)

The bail/urgent applications pertaining to Special Acts viz. NDPS Act/NCE, POCSO, NIA, MCOCA, TADA, Special Cell cases, SCST Act, UAF Act, SEBI cases, Drugs & Cosmetics Act and Official Secrets Act shall be dealt with by the concerned designated Courts, New Delhi District.

(Devi Prasad Sharma)
Principal District & Sessions Judge
New Delhi District - PDC, New Delhi.

Date: 15/02/2023

- No. 5087-SK7
Ptn. & Filing/Judl./Ptn.D&S/NDG/2023
Copy to be sent to the following:-
1. The Registrar General, New Delhi High Court of Delhi, New Delhi.
 2. All the Principal District & Sessions Judges, Delhi/Metro Delhi.
 3. The Principal Judge, Family Court, Court No. 212A, New Delhi.
 4. The Principal Judge, Family Court, New Delhi District, PDC, ND.
 5. The Judge in-charge, Medication Centre, New Delhi District, PDC, ND.
 6. The District Sessions, DMIA, New Delhi District, PDC, ND.
 7. All the Judicial Officers, New Delhi District, PDC, ND.
 8. The Officer-in-charge, Bail & Filing Section & Administration Branch, ND, ND.
 9. The Ministry Committee (PDC) in English, The Secretariat, New Delhi.
 10. The Chief Executive, New Delhi District, PDC, ND.
 11. All the Honorary Secretaries, New Delhi District, PDC, ND.
 12. The In-charge, Lockup, New Delhi District, PDC, ND.
 13. The District In-charge, Computer Branch, New Delhi District, PDC, ND.
 14. Ptn. & Filing to be distributed.
 15. The PDC/NDG, New Delhi District, PDC, ND.

Principal District & Sessions Judge
New Delhi District - PDC, New Delhi